

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH, BENGALURU**  
*[Through Physical hearing/VC Mode (Hybrid)]*

**ITEM No.32**  
**Contempt Petition 02/2022 &**  
**I.A.No.243/2022 in**  
**C.P.(IB)No. 144/BB/2018**

**IN THE MATTER OF:**

Mr. Aailborg CSP A/S ... Petitioner  
Vs.  
M/s. Solaratria Clean Tech Pvt. Ltd. ... Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on: 24.04.2024**

**CORAM:**

**SH. K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri Avinash Balakrishna  
For the Respondents No.3 to 5  
in IA.2/2022 & R-1 to R3 in IA.243/2022 : Shri Astha Nigam  
For R-1 & 2 in IA.2/2022 : Ms. Aishwarya A.K

**ORDER**

**Contempt Petition No.02/2022:**

1. Heard the Ld. Counsels appearing for the Petitioner and the Respondents.
2. Ld. Counsel appearing for the Petitioner seeks adjournment as the arguing Counsel is not available today.
3. List the case on with other IAs on **02.07.2024**.

**-Sd-**  
**MANOJ KUMAR DUBEY**  
**MEMBER (TECHNICAL)**

**-Sd-**  
**K. BISWAL**  
**MEMBER (JUDICIAL)**